NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

<u>NOTICE</u>

Take notice that the following matters listed on 18.11.2019 in the Court of Chairperson at 03:00 PM will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No.	Union of India	S. Ramdakantha	Gauri Rasgotra
	346 of 2018	Vs.		
		Infrastructure Leasing and		
		Financial Services Ltd. & Ors.		
		With		
2.	Comp. App. (AT) No.	Infrastructure Leasing and	Karan Khanna	Gauri Rasgotra
	347 of 2018	Financial Services Ltd.		
		Vs.		
		Union of India & Ors.		

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